

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

C.P. NO.258 OF 2004

IN

O.A. NO.3285 OF 2001

New Delhi, this the 13<sup>th</sup> day of October, 2004

**HON'BLE SHRI V.K. MAJOTRA, VICE CHAIRMAN (A)  
HON'BLE SHRI SHANKER RAJU, MEMBER (J)**

Shri Pal Ram and others

...Applicants

(By Advocate: Ms. Meenu Mainee for Shri B.S. Mainee)

versus

1. Shri R.R. Jarohar  
General Manager,  
Northern Railway, Baroda House, New Delhi.
2. Shri P.K. Goyal  
Divisional Railway Manager,  
Northern Railway, State Entry Road, New Delhi.
3. Shri Anoop Kumar  
The Station Master,  
Northern Railway, Khukrana, Distt. Panipat,  
Haryana.
4. Shri R.K. Kohli  
Traffic Inspector, Northern Railway,  
Panipat (Haryana).

...Respondents

(By Advocate : Shri Rajender Khatter for Shri V.S.R. Krishna)

**ORDER (ORAL)**

**SHRI SHANKER RAJU, MEMBER (J) :**

In the light of stay of our orders passed in OA by the Hon'ble High Court of Delhi, CP is disposed of at this stage with liberty to the applicant to revive the same at an appropriate stage, if so advised.

*S. Ram*

**(SHANKER RAJU)  
MEMBER (J)**

*V.K. Majotra*  
13/10/04  
**(V.K. MAJOTRA)  
VICE CHAIRMAN (A)**

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